

# RAJASTHAN HIGH COURT, JODHPUR

## ORDER

No.Estt.(RJS)/113/2021

Date : 24.11.2021

### I

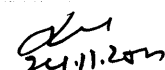
On account of administrative exigencies, transfers/postings of following Judicial Officers in the District Judge Cadre, are hereby made as under:-

S. NO	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	TO	VICE SARVA SHRI/MS.
1.	MOHITA BHATNAGAR (ON REQUEST)	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, JODHPUR DISTRICT	JUDGE, PRINTING STATIONERY & EMBEZZLEMENT CASES COURT, JAIPUR DISTRICT	VACANT
2.	PAWAN KUMAR KALLA	SPL. JUDGE, SC/ST CASES COURT, PRATAPGARH	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.6, BIKANER	Vacant
3.	NEERAJ KUMAR BHARADWAJ (ON REQUEST)	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.4, ALWAR	ADDITIONAL DISTRICT AND SESSIONS JUDGE, NIWAI, TONK	Vacant
4.	LALITA SHARMA	ADDITIONAL DISTRICT AND SESSIONS JUDGE, TONK	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.2, BUNDI	Vacant
5.	RAKESH RAMAWAT	ADDITIONAL DISTRICT AND SESSIONS JUDGE, SALUMBER, UDAIPUR	ADDITIONAL DISTRICT AND SESSIONS JUDGE, BANSWARA	DEVENDRA SINGH BHATI

### II

Consequent upon promotion on regular basis from Senior Civil Judge Cadre to District Judge Cadre vide Govt. Order No.F.19(1)Nyay/2010 dated 21.11.2021, transfers/ postings of following Judicial Officers, are hereby made as under:-

S. No	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	TO	VICE SARVA SHRI/MS.
1.	PRIYANKA PILANIA	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.1, AJMER	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.4, AJMER	Vacant
2.	RAJ KUMAR CHOUHAN	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, SIROHI	ADDITIONAL DISTRICT AND SESSIONS JUDGE, PINDWARA, SIROHI	Vacant
3.	KISHOR KUMAR TALEPA	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JHALAWAR	ADDITIONAL DISTRICT AND SESSIONS JUDGE, NAINWA, BUNDI	Vacant
4.	BRAJENDRA RAWAT	SENIOR CIVIL JUDGE -CUM- CHIEF METROPOLITAN MAGISTRATE, JAIPUR METROPOLITAN-I	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.7, JAIPUR METROPOLITAN-I	Vacant
5.	PREM SINGH DHANWAL	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JAIPUR DISTRICT	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.3, JAIPUR DISTRICT	Vacant
6.	ANITA SINDAL	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JODHPUR DISTRICT	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.4, JODHPUR METROPOLITAN	Vacant

  
24.11.2021

S. No	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	TO	VICE SARVA SHRI/MS.
7.	RASHMI ARYA (ON REQUEST)	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, PRATAPGARH	ADDITIONAL SESSION COURT, WOMEN ATROCITIES CASES, BIKANER	Vacant
8.	RAJENDRA SINGH JATAV	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, ALWAR	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.4, ALWAR	NEERAJ KUMAR BHARADWAJ
9.	MANOJ MEENA	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, GANGANAGAR	SPL. JUDGE, SC/ST CASES COURT, GANGANAGAR	Vacant
10.	NAVEEN MEENA-I	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, AJMER	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.3, AJMER	Vacant
11.	SUMARATH LAL MEENA	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, BHARATPUR	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.2, BHARATPUR	Vacant
12.	SAROJ MEENA	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, TONK	ADDITIONAL DISTRICT AND SESSIONS JUDGE, TONK	LALITA SHARMA
13.	RITU MEENA	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, BARAN	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.2, BARAN	RAJESH MEENA
14.	RAKESH GOYAL	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, CHITTORGARH	SPL. JUDGE, SC/ST CASES COURT, CHITTORGARH	Vacant

### III

The services of **Shri Govind Ram Meena**, an Officer in Senior Civil Judge Cadre, presently posted as Sr. Civil Judge-Cum-ACJM No. 2, Nagar (Bharatpur) are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Dy. Director, Rajasthan State Judicial Academy, Jodhpur.**

### IV

**Shri Govind Ram Meena**, an Officer in the Senior Civil Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Dy. Director, Rajasthan State Judicial Academy, Jodhpur** vice Shri Anutosh Gupta.

### V

On account of administrative exigencies, transfers/postings of following Judicial Officers in the Senior Civil Judge Cadre and Civil Judge Cadre, are hereby made as under:-

S N	NAME OF OFFICER SARVA SHRI/MS./DR	FROM	TO	VICE SARVA SHRI/MS.
1.	SHAILESH JARIA	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.3, BIKANER	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, BHARATPUR	SUMARATH LAL MEENA
2.	PREETI MUKESH PARNAMI	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF METROPOLITAN MAGISTRATE, (ECONOMIC OFFENCE), JODHPUR METROPOLITAN	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JODHPUR DISTRICT	ANITA SINDAL

*Shri*  
24.11.2023

S N	NAME OF OFFICER SARVA SHRI/MS./DR	FROM	TO	VICE SARVA SHRI/MS.
3.	MAMTA CHOUDHARY	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE AT CHOMU, JAIPUR DISTRICT	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JAIPUR, JAIPUR DISTRICT	PREM SINGH DHANWAL
4.	SHALINI GOYAL	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO. 2, AJMER	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, AJMER	NAVEEN MEENA-I
5.	PAWAN KUMAR JEENWAL	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, DEEG, BHARATPUR	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, RAJSAMAND	POORAN SINGH
6.	NEERAJ KUMAR-II	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, NADBAI, BHARATPUR	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JHALAWAR	KISHORE KUMAR TALEPA
7.	SIMPLE SHARMA	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, MERTA	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, SIROHI	RAJ KUMAR CHOUHAN
8.	JAGDISH KUNTAL	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, FATEHPUR, SIKAR	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, ALWAR	RAJENDRA SINGH JATAV
9.	KRISHAN MURARI JINDAL	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, SPL. COURT (J.D.A.), JAIPUR METROPOLITAN-II	SENIOR CIVIL JUDGE -CUM- CHIEF METROPOLITAN MAGISTRATE, JAIPUR METROPOLITAN-I	BRAJENDRA RAWAT
10.	BALKRISHAN KATARA	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, JHUNJHUNU	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, CHITTORGARH	RAKESH GOYAL
11.	VINOD KUMAR GUPTA-II	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.13, JAIPUR HQ AT SANGANER, JAIPUR METROPOLITAN-I	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, GANGANAGAR	MANOJ MEENA
12.	PREM RATAN OJHA	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SALUMBER, UDAIPUR	SENIOR CIVIL JUDGE -CUM- CHIEF METROPOLITAN MAGISTRATE, JAIPUR METROPOLITAN-II	DHARM RAJ MEENA
13.	DEVENDRA SINGH PANWAR	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHHOTISADRI, PRATAPGARH	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, BARAN	RITU MEENA
14.	POORAN SINGH	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, RAJSAMAND	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, PRATAPGARH	RASHMI ARYA
15.	LALIT DABI	SPL. ADDITIONAL CHIEF METROPOLITAN MAGISTRATE (PCPNDT ACT CASES), JODHPUR METROPOLITAN	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, MERTA	SIMPLE SHARMA
16.	JYOTSNA MEENA (ON REQUEST)	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.1, NAGAR, BHARATPUR	SPL. ADDITIONAL CHIEF METROPOLITAN MAGISTRATE (PCPNDT ACT CASES), JODHPUR METROPOLITAN	LALIT DABI

*[Signature]*  
24.11.2021

<b>S N</b>	<b>NAME OF OFFICER SARVA SHRI/MS./DR</b>	<b>FROM</b>	<b>TO</b>	<b>VICE SARVA SHRI/MS.</b>
17.	AJAY KUMAR BISHNOI	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.1, JODHPUR METROPOLITAN	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, POKRAN, JAISALMER	PARVEZ AHMED
18.	PURUSHOTTAM MISHRA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, AJMER	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, AJMER	DIPENDRA KUMAR MEENA
19.	DIPENDRA KUMAR MEENA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, AJMER	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, AJMER	PURUSHOTTAM MISHRA
20.	SONAL MISHRA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.4, AJMER	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.6, AJMER	ANKIT SINGHAL
21.	ANKIT SINGHAL	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.6, AJMER	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.4, AJMER	SONAL MISHRA
22.	MAYANK PRATAP SINGH	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, UDAIPUR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1 (NORTH), UDAIPUR	ANJALI SINGH
23.	ANJALI SINGH	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1 (NORTH), UDAIPUR	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, UDAIPUR	MAYANK PRATAP SINGH
24.	CHETALI SOLANKI	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT, RAJSAMAND	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAJSAMAND	MAMATA
25.	MAMATA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAJSAMAND	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT, RAJSAMAND	CHETALI SOLANKI
26.	KANIKA HANDA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, GANGANAGAR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2, GANGANAGAR	NIDHI BENIWAL
27.	NIDHI BENIWAL	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2, GANGANAGAR	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, GANGANAGAR	KANIKA HANDA
28.	RAVINDRA CHHABA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.5, JODHPUR METROPOLITAN	CIVIL JUDGE CUM MM, JODHPUR METROPOLITAN	SUMAN CHOUDHARY
29.	SUMAN CHOUDHARY	CIVIL JUDGE CUM MM, JODHPUR METROPOLITAN	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.5, JODHPUR METROPOLITAN	RAVINDRA CHHABA
30.	PARUL PAREEK	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, KOTA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2 (SOUTH), KOTA	VIKAS NEHRA
31.	VIKAS NEHRA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2 (SOUTH), KOTA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, KOTA	PARUL PAREEK
32.	PRAMOD	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.10, JODHPUR METROPOLITAN	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.5, JODHPUR METROPOLITAN	RENU KUMARI GOYAL

*dr*  
24.11.2024

S N	NAME OF OFFICER SARVA SHRI/MS./DR	FROM	TO	VICE SARVA SHRI/MS. PRAMOD
33.	RENU KUMARI GOYAL	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.5, JODHPUR METROPOLITAN	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.10, JODHPUR METROPOLITAN	
34.	JYOTI RAKHAWAT	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, BIKANER	CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, BIKANER	SONAL PUROHIT
35.	SONAL PUROHIT	CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, BIKANER	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, BIKANER	JYOTI RAKHAWAT
36.	MEGHNA MEENA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT, CHITTORGARH	CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHITTORGARH	ANUPAMA BHATNAGAR
37.	ANUPAMA BHATNAGAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHITTORGARH	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT, CHITTORGARH	MEGHNA MEENA
38.	MADAN LAL BALOTIYA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, JODHPUR DISTRICT	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, NAGOUR, MERTA	SIDDHANT SAXENA
39.	SIDDHANT SAXENA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, NAGOUR, MERTA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.4, JAIPUR METROPOLITAN-I	USHA PRAJAPAT
40.	USHA PRAJAPAT (ON REQUEST)	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.4, JAIPUR METROPOLITAN-I	CIVIL JUDGE AND JUDICIAL MAGISTRATE, JODHPUR DISTRICT	MADAN LAL BALOTIYA
41.	RAJAT GUPTA (ON REQUEST)	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, BUNDI	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1 (SOUTH), KOTA	MEENAKSHI MEENA-II
42.	MEENAKSHI MEENA-II	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1 (SOUTH), KOTA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, BUNDI	RAJAT GUPTA
43.	MONIKA CHOUDHARY (ON REQUEST)	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES )COURT NO.1, PALI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, ITAWA, KOTA	ASHA GUNPAL
44.	ASHA GUNPAL (ON REQUEST)	CIVIL JUDGE AND JUDICIAL MAGISTRATE, ITAWA, KOTA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES )COURT NO.1, PALI	MONIKA CHOUDHARY
45.	KAUSHAL VERMA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.4 (NORTH), KOTA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.8, JAIPUR METROPOLITAN-II	MANISHA AGARWAL-II
46.	MANISHA AGARWAL-II (ON REQUEST)	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.8, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.4 (NORTH), KOTA	KAUSHAL VERMA

## VI

On account of administrative exigencies, **Shri Parvez Ahmed**, an officer in the Senior Civil Judge Cadre, presently posted as Sr. Civil Judge-Cum-ACJM, Pokran (Jaisalmer), is hereby **kept under awaiting posting orders** hq. at District & Sessions Judge, Jodhpur Metropolitan till further orders.

**Note:**

1. The officers are directed to hand over the charge in accordance with Order No. 24/P.I. Dated 23.11.1998.

*[Signature]*  
24-11-2021

2. The Officers who have been transferred on their own request shall not be entitled to claim transfer allowance and joining time.
3. In case successor takes over charge before issuance of posting order of the officer concerned, the latter shall await his/her posting order at the same Headquarter.

**BY ORDER**

  
**REGISTRAR GENERAL**

**No.Estt.B2(v)1/2021/3653**

**Date : 24.11.2021**

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015 (Along with copy of Govt. order.F.19(1)Nyay/2010 dt.21.11.2021 only to the concerned officers).
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.  
Personal File/  
Conf./Accounts/General/store  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
**REGISTRAR GENERAL**